

# ACT No. III OF 1932.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 5th  
March, 1932.)

## An Act to extend the operation of the Wheat (Import Duty) Act, 1931.

**W**HEREAS it is expedient to extend the operation of the  
Wheat (Import Duty) Act, 1931; It is hereby enacted  
as follows:—

1. This Act may be called the Wheat Import Duty (Ex- short title.  
tending) Act, 1932.

2. In sub-section (3) of section 1 of the Wheat (Import Amendment  
Duty) Act, 1931, for the figures " 1932 " the figures " 1933 " of section 1,  
shall be substituted. Act XV of  
1931.

3. Section 3 of the Wheat (Import Duty) Act, 1931, is Repeal of  
hereby repealed. section 3,  
Act XV of  
1931.

*Price 1 anna or 1½d.]*

MGIPC—L—IX-7—29-3-32—5,000.